

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.267/9/HDB/2017
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resource Ltd
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. RAMACHANDRAN	Company Secretary	samgcl@nclt.com 9441037454	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. G. Ramachandran, learned PCS. The learned counsel for the respondent requested time to submit the documents and rectify the defects in the petition.

Post the Case on 01.01.2018.


Member (Technical)


Member (Judicial)